

**Filing under clause(d) of sub-regulation(5) of regulation 31 of the IBBI (Liquidation Process) Regulations,2016**  
**Annexure**

Name of the corporate debtor : SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED – IN LIQUIDATION  
 Date of Commencement of Liquidation : Liquidation order passed on 05.11.2019, but certified copy of the liquidation order made available and/or provided on 30.01.2020  
 in CA 1370 of 2019 in CP(IB) No. ND-1071 of 2018 (Admitted) . (Period excluded by Hon'ble AA from 05.11.2019 to 30.01.2020 vide order dated 23.11.2020 in IA 4927/2020 )  
 List of stakeholders as on : 24.03.2020 Note: Assets belonging to CD has been sold through E-auction to higher successful bidder on 12.02.2021 and Assets Sale Report, Final Report , Compliance and Dissolution Application u/s 54 IBC, 2016 is being filed shortly.

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims Admitted		Amount of Contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	(Amount in ₹) Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs								NA	
2	Liquidation costs incurred till date								NA	
3	Secured financial creditors	1	25,53,14,498		25,53,14,498	0	0	0	1	
4	Unsecured financial creditors	0	0	0	0	0	0	0	2	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	3	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	4	
7	Operational creditors (Government Dues)	1	3,05,59,390	0	3,05,59,390	0	0	0	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	7	
<b>Total</b>										



**Annexure-1**

**Name of the corporate debtor** : SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED – IN LIQUIDATION  
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**List of Secured Financial Creditors**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted										(Amount in ₹)			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether Security Interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any		
1	SBI		25,53,14,498 (Principal Rs. 16,42,44,192)	25,53,14,498	Secured	Assets/ property of CD	Yes on P&M	AS PER FORM All D and letter dated 09.07.2020 of SBI	All	100% in Secured Creditors (Sole FC)	Nil	Nil	Nil	Nil	Nil		



## Annexure-2

Name of the corporate debtor : SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED – IN LIQUIDATION  
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### List of Unsecured Financial Creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claimed admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	(Amount in ₹)
			Date of receipt	Amount claimed	Amount of claimed admitted	Nature of claim	Amount covered by guarantee						
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	



**Annexure-3**

Name of the corporate debtor : SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED – IN LIQUIDATION  
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**List of Operational Creditors (Workmen )**

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted			Amount of claim of any dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	(Amount in ₹)
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim					
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

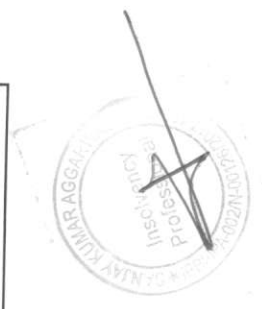


**Annexure-4**

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**List of Operational Creditors (Employees)**

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Remarks, if any	(Amount in ₹)
				Date of receipt	Amount claimed	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted	Total amount of claim admitted					
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



**Annexure-5**

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**List of operational creditors (Government Dues)**

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government Identification No.	Date Of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment Pending disposal	Whether lien /attachment removed? (Yes/No)					
1	Office of Dy. Excise and Taxation Commissioner Karnal *Haryana)	Govt. Department		3,05,59,390	3,05,59,390	OC	Nil	Nil	100% in OC Govt Dues	Nil	Nil	Nil	Nil



### Annexure-6

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### List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government Identification No.	Date Of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment Pending disposal	Whether lien /attachment removed? (Yes/No)	% share in total amount of claims admitted					Amount of contingent claim
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



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### List of other stakeholders,if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government Identification No.	Date Of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment Pending disposal	Whether lien /attachment removed? (Yes/No)	% share in total amount of claims admitted					Amount of contingent claim
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

